

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 495/93

Friday, this the 4th day of February, 1994.

SHRI N DHARMADAN, MEMBER(J)

SHRI S KASIPANDIAN, MEMBER(A)

E Raman,
Extra Departmental Mail Carrier,
Trithala P.O. 679 534(Palghat Dist.) - Applicant

By Advocate Mr Thomas Mathew

Vs.

1. Sub Divisional Inspector(Postal),
Pattambi.
2. Union of India, represented by
Secretary, Department of Posts,
New Delhi. - Respondents

By Advocate Mr TPM Ibrahimkhan, ACGSC

O R D E R

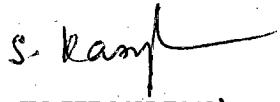
N DHARMADAN, MEMBER(J)

Applicant, who has prior service as Extra Departmental Agent in Trithala Post Office, filed this application mainly for a declaration to consider him in the regular selection to the post of Extra Departmental Mail Carrier, Trithala.

2. While admitting the application, we passed an interim direction on 22.3.1993 directing the respondents to consider the applicant provisionally in the regular selection along with other candidates sponsored by the Employment Exchange.

3. Today when the case was taken up for final hearing, the learned counsel for the respondents submitted that in the regular selection, the applicant has been selected and his appointment is delayed ^{on} account of the pendency of this OA.

4. We record the above submission and close the OA, reserving the freedom of the respondents to make appointment of the selected candidate in accordance with law. No costs.


(S KASIPANDIAN)

MEMBER(A)


(N DHARMADĀN)

MEMBER(J)

TRST